

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 20 of 2012

Dated: 28th March, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

JSW Energy Ltd.Appellant (s)

Versus

**Maharashtra State Electricity Distribution
Co. Ltd. & Anr. ... Respondent (s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent (s): Mr. Abhishek Mitra for R-1

ORDER

It is represented that the Reply has been filed on 27.03.2012 after serving copy on the other side.

The learned counsel for the Appellant seeks some time to file the Rejoinder.

Post the matter for hearing on **18.04.2012**. In the meantime, Rejoinder be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member**
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**(Justice M. Karpaga Vinayagam)
Chairperson**